BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 15/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2017

Name of the Company:

Unique Industrial Handlers Pvt Ltd.

V/s.

GEI Power Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

LEENA

ACRAWAL

PRACTISING

APPlicant

YMADON

SECKETARY

OPerah'onal

Creditor

ORDER

Learned PCS Mr. Leena Agarwal present for Petitioner/ Operational Creditor. None present for Corporate Debtor.

Additional Affidavit filed by Learned PCS for Petitioner.

Heard arguments of Learned PCS for petitioner.

For orders 19.05.2017.

MEMBER JUDICIAL

Dated this the 16th day of May, 2017.